

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

IA No.4 In Petition(s) for Special Leave to Appeal (Civil) No(s).

20777/2005

(From the judgement and order dated 12/08/2005 in WP No. 7232/2004 of The
HIGH COURT OF BOMBAY)

ASHOK SADHURAM MULCHANDANI

Petitioner(s)

VERSUS

NEELIMA SADANAND VARTAK & ORS.

Respondent(s)

(For directions and office report)

with

I.A.No.1 In SLP(C) No.4436/2006

(For interim relief and office report)

Date: 08/05/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.K. BALASUBRAMANYAN

HON'BLE MR. JUSTICE R.V. RAVEENDRAN

For Petitioner(s)

Mr.Makarand D.Adkar, Adv.

Mr.Vijay Kumar, Adv.

Mr.Vishwajit Singh, Adv.

Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

Mr. S.C. Birla,Adv.

Mr.S.S.Shinde, Adv.

Mr. V.N. Raghupathy,Adv.

UPON hearing counsel the Court made the following

O R D E R

List these matters for final disposal on a non-miscellaneous day in the month

of August, 2007.

(Satish K. Yadav)

(Phoolan Wati Arora)

Court Master

Court Master